

No. DJA Acd. Induction (DJS) Batch-2023/1740/2023-DC I

17th February, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, South-West, Dwarka
3. The Ld. Principal District & Sessions Judge, West, THC
4. The Ld. Principal District & Sessions Judge, South-East, Saket

Sub.: Court Attachment of Trainee Officers of DJS in District Courts w.e.f. 19th to 28th February, 2025.

Respected Sir,


A batch of 7 (seven) newly appointed Officers to Delhi Judicial Service (DJS) are undergoing one year Induction Training Course at the Delhi Judicial Academy. As per the approved training module of the Induction Course, the Judicial Officers (under training) are required to undergo Practical Training in the District Courts.

It is requested that the 6 (six) Trainee DJS Officers may kindly be attached in the District Courts w.e.f. 19th to 28th February, 2025 as per schedule enclosed as Annexure 'A'.

If the Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge.

With regards,

Yours faithfully,


(Rajesh Kumar Singh)

Encl.: As above

No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023

17th February, 2025

Copy for information to:

The Trainee DJS Officers concerned (through email only).


(Rajesh Kumar Singh)


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 9113-9118 /JOTP/Gaz./2025

Dated, Delhi the 17 FEB 2025

Copy of letter forwarded for information and necessary action to :-

- 1) The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
- 2) The P.S. to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3) The Branch In-charge, e-Sewa Kendra, Centre, Tis Hazari Court, Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The LAYERS for uploading the same.


(Mukesh Kumar Gupta)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

17 FEB 2025

Practical Training of Six (6) newly appointed Officers of DJS (2023 Batch)
w.e.f. 19th to 28th February, 2025

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with		District	Court Complex	Period of Attachment
1	Rahul Katare	Mr. Devinder Kr. Jangala	District Judge	South-West	Dwarka	19-22 February, 2025
		Mr. Sushil Anuj Tyagi	ASJ	Central	THC	24-28 February, 2025
2	Anushtha Srivastava	Mr. Divyang Thakur	District Judge	South-West	Dwarka	19-22 February, 2025
		Ms. Shivali Sharma	ASJ	West	THC	24-28 February, 2025
3	Shruti Saraswat	Ms. Richa Gusain Solanki	District Judge	South-West	Dwarka	19-22 February, 2025
		Mr. Hemraj	ASJ	West	THC	24-28 February, 2025
4	Nirmala Singh	Ms. Navita Kumari Bagha	District Judge	South-East	Saket	19-22 February, 2025
		Mr. Vishal Singh	ASJ	South-East	Saket	24-28 February, 2025
5	Disha Langan	Ms. Shilpi M Jain	District Judge	South-West	Dwarka	19-22 February, 2025
		Mr. Gautam Manan	ASJ	West	THC	24-28 February, 2025
6	Amit Kumar	Mr. Sumit Dalal	District Judge	South-West	Dwarka	19-22 February, 2025
		Mr. Ajay Singh Shekhawat	ASJ	South-West	Dwarka	24-28 February, 2025

23413